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BY ORDER
Director, Printing, Stationery & Publication, Odisha

Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **12th June 2026**, I, **Mrs. Sarita Mishra**, Address **Jhanjirimangala, Tarachandpatna, Mishra Lane, PS-Badambadi, PO-Telenga Bazar, Dist- Cuttack-753009, Odisha**, have changed my name from **"Sarita Panda"** to **"Sarita Mishra"**. Henceforth, I shall be known as **"Sarita Mishra"** for all purposes.

Sarita Mishra

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Name: Director
Designation: PRTG, STY and PUBN
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